

पेट्रोलियम, रसायन और उर्वरक मंत्री  
मंत्री (श्री प्रकाश चन्द्र सेठी) :

(क) वर्ष 1981 के दौरान एक लाख मी० टन भट्टी का तेल आयात करने के लिए पाकिस्तान के साथ एक समझौता किया गया है।

(ख) मूल्यों आदि के सम्बन्ध में ब्योरे देना जनहित में नहीं होगा।

#### **Energising Irrigation pump sets**

\*209. SHRI K. A. SWAMY: Will the Minister of ENERGY be pleased to state:

(a) whether Government have considered a programme of energising irrigation pump-sets in the country; and

(b) if so, whether any funds have been allotted for encouraging the electrification of irrigation pump-sets?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHRY): (a) High priority is being extended to energisation of pumpsets with a view to increasing agricultural production. The total number of pumpsets/tubewells energised up to the end of March, 1980, was nearly 39.50 lakh. An additional 2.30 lakh pumpsets have been energised from 1-4-1980 to 31-12-1980.

(b) The Sixth Five Year Plan (1980—85) envisages to a total outlay of Rs. 1,576 crores for rural electrification programme, of which the Rural Electrification Corporation component is likely to be Rs. 880 crores. The main thrust of the Plan will be on energisation of pumpsets and 25 lakhs pumpsets in the country, are proposed to be energised during the Plan. Out of this, energisation of 16 lakh pumpsets (8 lakhs under REC Normal Programme and another 8 lakhs under SPA Programme of REC) will be financed through the Rural Electrification Corporation and

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the balance 9 lakh pumpsets with the funds which will be provided direct to the States for their Normal Development Programme. Thus, a major portion of the Plan outlay is proposed to be routed to the States through the Corporation.

#### **Recoverable Reserves of Crude Oil**

\*210. SHRI SURYA NARAYAN SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that total recoverable reserves of crude oil in the country have dwindled from 452 million tonnes in 1978 to 360 million tonnes as in January, 1980; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) No, Sir.

(b) Does not arise.

#### **Broadcast over A.I.R. by State Chief Ministers**

\*212. SHRI SATISH AGARWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have decided that the State Chief Ministers would now be able to broadcast over the All India Radio;

(b) whether the procedure that will be followed in this regard has been worked out; if so, the details thereof;

(c) whether they would be required to give an advance copy of their speech prior to broadcast to the AIR for vetting; and

(d) whether all the Chief Ministers, particularly those ruled by Opposition Parties have agreed to the procedure evolved and if not, their points of view?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) There has never

been any restriction on broadcasts by Chief Ministers of States over All India Radio.

(b) DG: AIR have reiterated on 31st January 1981 their earlier instructions to All India Radio stations that Chief Ministers are always welcome to broadcast.

(c) Yes, Sir. It has been the practice of AIR Stations to obtain a copy of the script of the VIP's broadcasts in advance and also record the broadcast in advance.

(d) As this is a matter within the competence of the All India Radio, it is not necessary to consult State Governments.

#### Depreciation Formula for State Electricity Boards Funds

\*215. SHRI K. T. KOSALRAM: Will the Minister of ENERGY be pleased to state:

(a) the names of States that have asked for changing the Central Electricity Authority's depreciation formula in respect of funds for the Electricity Boards which was fixed at 3 per cent of the fixed assets;

(b) the reasons that have been adduced for this demand; and

(c) the action taken thereon?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHARY): (a) to (c). The information is being collected and will be laid on the Table of the House.

#### Loss of Power on Account of Strikes

\*219. SHRIMATI KRISHNA SAHI: Will the Minister of ENERGY be pleased to lay a statement showing:

(a) what was the total loss of power on account of strikes and go-slow during 1977-79;

(b) what was the total loss during 1980;

(c) are Government contemplating to raise reserve engineering units at national level to run thermal and hydel units in the event of strike or "go-slow" by engineers and others of a particular unit; and

(d) if so, when?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY):

(a) to (b) It is not possible to assess the loss of power on account of strikes and go slow. Hence, no exercise has been undertaken to assess the same both for the period 1977-79 and 1980. The difficulty is mainly due to the complex nature of the equipments and characteristics of the occasional labour disputes which generally affect only part of the workers/staff/engineers of the industry. Various alternative strategies in the line mentioned by the Hon'ble Member are under examination by the Government and it is not possible to disclose the same at this stage in public interest..

#### Talks with Nepal on River Waters

\*220. SHRI S. M. KRISHNA:  
SHRI R. L. BHATIA:

Will the Minister of ENERGY be pleased to state:

(a) whether during his recent visit to Nepal, he held any discussion with the Nepalese Government on the mutually beneficial use of river water, hydro-electricity generation, navigation and flood moderation; and

(b) if so, the outcome thereof?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHARY): (a) and (b). Minister for Energy visited Kathmandu on 2nd and 3rd February, 1981 in connection with the foundation stone laying ceremony of Devighat Hydro-electric Project. During this visit, the Minister for Energy took the opportunity to call on the Prime Minister of Nepal and the Minister for Water Resources of His Majesty's Government, Nepal, and had discussions